NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,

BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
IA 144/17 in CP 08/16	-	For filing amended copy	245	Vijay Kumar & Export P. Ltd.	P .Mehta Vs. SPM

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
AMIT-S. PAWANI	PETITIONERS	AP
9245128501	X	

ORDER

No representation for both sides. Matter is listed today for impleading legal heir and also for filing amended copy. Time extended till 15/01/2018.

Member (T)

Member (J)